COURT - I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 152 of 2016 & I.A. No. 325 of 2016

Dated: 11th July, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of :

NTPC Ltd.			Appellant(s)
	Vs.		
Central Electricity Regulatory Commission			Respondent(s)
Counsel for the Appellant(s)	:	Ms. Shikha Ohri	

ORDER

Review petition filed by the appellant is stated to be pending. Therefore, at the request of learned counsel for the appellant, the matter is adjourned to 25.09.2017.

(I. J. Kapoor) **Technical Member**

(Justice Ranjana P. Desai) Chairperson

ts/hks